

Name of Corporate Debtor: Ranchi Expressways Limited

## Annexure 7

Date of Commencement of CIRP: 22 December 2023

(Pursuant to claims received as on 11 January 2024 and updated as on 18 January 2024)

Version 1: Updated as on 18 January 2024

## List of Operational Creditors (Government Dues)

amount in INR

Sl No.	Details of the claimant		Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Income Tax Officer, Ward-3(1), Hyderabad	Central Government	Friday, January 12, 2024	125,143,233.00	-	Statutory Dues	NA	NA	No	NA	-	-	-	125,143,233.00	As per Note 1
<b>Total</b>				<b>125,143,233.00</b>	<b>-</b>		<b>-</b>	<b>-</b>		<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>125,143,233.00</b>	

## Notes:

1. The IRP is yet to receive documents substantiating the claim. Hence, the claim is put under verification.